

ITEM NO.1

COURT NO.8

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).9281/2014

(Arising out of impugned final judgment and order dated 18-09-2013 in CWP No. 2931/2010 passed by the High Court Of Himachal Pradesh At Shimla)

SJVN LTD. GENERAL MANAGER

Petitioner(s)

VERSUS

SITA DEVI

Respondent(s)

WITH

SLP(C) No. 9284/2014 (XIV)

SLP(C) No. 9288/2014 (XIV)

SLP(C) No. 9289/2014 (XIV)

SLP(C) No. 9287/2014 (XIV)

SLP(C) No. 9285/2014 (XIV)

SLP(C) No. 9283/2014 (XIV)

SLP(C) No. 22539-22540/2008 (XIV)

SLP(C) No. 23292/2008 (XIV)

Date : 25-07-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. Tushar Mehta, ASG
Mr. Guru Krishan Kumar, Sr. Adv.
Mr. Rama Kant Sharma, Adv.
Mr. B. K. Satija, AOR
Mr. K.K. Upadhaya, Adv.

For Respondent(s) Mr. Vinay Kuthiala, Sr. Adv.
Mr. Shaurya Kuthiala, Adv.

Mr. Yash Pal Dhingra, AOR

Mr. Abhinav Mukerji, AAG

Ms. Bihu Sharma, Adv.

Ms. Urnima Krishna, Adv.

Mr. Siddharth Garg, Adv.

Mr. Yatinder Singh, Sr. Adv.

Mr. Sumit Raj Sharma, Adv.

Mr. Dinesh Kumar Garg, AOR

Mr. Abhishek Garg, Adv.

Mr. Dhananjay Garg, Adv.

Mr. Deepak Mishra, Adv.

Mr. Naresh K. Sharma, AOR

Mr. Himinder Lal, AOR

Mr. Abhinav Mukerji, AOR

Dr. Ashutosh Garg, AOR

Ms. Promila, AOR

Mr. Vinay Kuthiala, Sr. Adv.

Mr. Y.P. Dhingra, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Arguments concluded.

Judgment reserved.

(B. PARVATHI)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER